

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
10-05-2024 AT 10:30 AM**

CP (IB) No. 1/7/HDB/2024
u/s. 7 of IBC, 2016

IN THE MATTER OF:

MSRM International Trading Private Limited

...Financial Creditor

AND

M/s. TAAZA International Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Amir Bavani, for Corporate Debtor present physically.
Learned Counsel Mr Harsh Chowdary, for Financial Creditor present physically.

As the Tribunal is engaged in hearing the old matters, this matter is adjourned to 01.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)